

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1542(KB)2018
IA(I.B.C)/1277(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	BALAJI METALS VS GONTERMANN - PEIPERS INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sandeep Ladda, Adv.] For the Applicant in IA(I.B.C)/1277(KB)2023
Ms. Tanvi Luhariwala, Adv.]
Mr. Adnan Ansari, Adv.]

ORDER

1. Learned Counsel for the Applicant present.
2. List the matter for consideration on **19.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**